

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/1639/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati.

Dated Guwahati, the th 27 February, 2023.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/42/23, dtd. 27.02.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.02.2023**, as prayed for. The Principal Judge, Family Court No. I, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

Self

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2004/1640/dated , 27-02-2023

Copy to.

✓1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)